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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

27.11.2017

O.A./260/709/2012

**WITH**

O.A./260/710/2012

O.A./260/712/2012

O.A./260/713/2012

O.A./260/714/2012

ITEM NO:15

FOR APPLICANTS(S) Adv. :

NELSON KADULNA  
-V/S-  
STEEL AUTHORITY OF INDIA

FOR RESPONDENTS(S) Adv.: Mr. B. K. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant on call.</p> <p>This is case of 2012 and it appears that the applicant is no more interested to pursue this matter. Accordingly, the O. A. is dismissed for default.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>

On 27.11.17

copies of Order  
are being prepared  
for issuance to  
Law Soc.

P.K. Nain  
28.11.17  
S-60

28.11.17